## **NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI**

**C. P. NO**. 47(ND)15 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2016

NAME OF THE COMPANY: M/s. Smt. Ila Mahesh V/s. M/s. Maheshwari Pharmaceuticals (India) Ltd. & Ors.

**SECTION OF THE COMPANIES ACT: 397/398** 

REPRESENTATION

(2) P. K. SACHDEVA ) Adu

Pehihaner

## **ORDER**

Learned counsel for the parties are present. Learned counsel for the petitioner has filed an application for the production of documents. Learned counsel for the respondent seeks and is given 4 weeks' time to file the objections to the said application. Rejoinder, if any, shall be filed within a period of 2 weeks thereafter.

List on 18.11.2016.

(R:Varadharajan)

Member (Judicial)

(Maharaj Krishan Hanjura) Member (Judicial)

SdF